

Central Administrative Tribunal

Principal Bench

C.P. No. 272/97

in

O.A. 2345/96

This the 1st day of December, 1997.

Hon'ble Dr. Jose P. Verghese, Vice Chairman(J)

Hon'ble Mr. N. Sahu, Member(A).

1. Anil Kumar Sharma,  
S/o Sh. Laxmi Narayan  
R/o F-347, Sector 12,  
Vijay Nagar, Ghaziabad.

2. Shiv Sagar,  
S/o Shri Vidya Sagar  
R/o Amyan Basti, Adarsh Colony,  
Moradabad.

3. Dhyani Singh  
S/o Sh. Dasrath Singh  
R/o Amyan Basti, Adarsh Colony,  
Moradabad.

4. Vipin Kumar  
S/o Sh. R.N. Prasad  
R/o Rati Mohalla,  
Moradabad.

... Petitioners

(By Advocate None)

Versus

1. Sh. S.P. Mehta,  
General Manager,  
Northern Railway,  
Baroda House,  
New Delhi

2. Sh. Om Prakash,  
The Divisional Rail Manager,  
Moradabad Division, Northern Railway,  
Moradabad-244001

... Respondents

(By Advocate Sh. P.S. Mahendru)

ORDER (Oral)

By Hon'ble Dr. Jose P. Verghese, VC(J).

A notice on this C.P. was issued in  
the absence of the applicant at the initial  
stage itself. Subsequently the petitioners

did not appeared on 14.10.97 and Shri P.S. Mahendru  
counsel for the respondents appeared and sought time  
to file the compliance affidavit. The same was granted.  
A detailed report has been filed by the counsel for  
the respondents on 1.7.97. In view of this, the C.P.  
is disposed of accordingly. Notices discharged.

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SAHU)

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(DR. JOSE P. VERGHESE)  
VC(J)